



Government of Jammu and Kashmir  
Social Welfare Department  
Civil Secretariat  
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Notification  
Jammu, the 19th April, 2018.

SRO-185 In exercise of the powers conferred under sub-section (2), (b & c) of Section 3 of the Jammu & Kashmir State Commission for Backward Classes Act, 1997 read with Jammu & Kashmir State Commission for Backward Classes (Amendment) Act, 2016, the Government hereby nominate the following persons as Members in the Jammu and Kashmir State Commission for Backward Classes, for a period of 5 years from the date they assume the office:

S.No.	Name of the member
1	Professor Retd Virender Gupta R/o Jammu.
2.	Advocate Onkar Seth R/o Channi Himmat, Jammu

By order of the Government of Jammu & Kashmir.

(Babu Ram) KAS  
Additional Secretary to the Government

No. SWE/BCC/09/2011 Part-II

Dated: 19 .04.2018

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Chief Minister, J&K.
3. Principal Secretary to Hon'ble Governor, J&K.
4. All Administrative Secretaries to Govt. \_\_\_\_\_.
5. Commissioner/Secretary to Government, General Administration Department.
6. Divisional Commissioner, Jammu/Kashmir.
7. Director Information, J&K Jammu.
8. All Deputy Commissioners.
9. Secretary, J&K State Commission for Backward Classes.
10. Secretary Legislative Assembly/Council.
11. Director, Archives, Archeology and Museums, J&K, Jammu.
12. Principal Pvt. Secy. to Chief Secretary, J&K.
13. General Manager, Government press for immediate publication in next issue of Govt. Gazette.
14. Special Assistant to Hon'ble Minister \_\_\_\_\_.
15. PS to Hon'ble Minister of State \_\_\_\_\_.
16. PS to Secretary to Government Social Welfare Department.